

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

O.W. Dated:- 20th May, 2021
NGT/WZ/Pune/279/2021

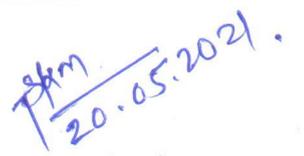
The following public complaints were received from different persons/organisations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule:

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & dated	Name and address
1.	Not mentioned	208/2021 24.03.2021	Mr. Munna Kamlaprasad Shukla, President Gaushala Pashupalan Bahuuddeshiya Sanstha, 5/B, Bezanbag Society, Nagpur - 440 004.
2.	22.03.2021	211/2021 31.03.2021	The President Sarigam Gram Panchayat, At. & P.o.-Sarigam, Tal.- Umargaon, District- Valsad, Gujarat- 396 155.
3.	22.03.2021	218/2021 06.04.2021	Mr. Vijyaben B. Patel, Nearby Irrigation Rest House, At. & Po.- Kadod, Tal.- Bardoli, District-Surat-394 335.

4.	30.03.2021	219/2021 06.04.2021	The President Sangharsh Samiti Mothi Jui, Tal.- Uran, District- Raigarh, Pin code- 410 206.
5.	03.04.2021	230/2021 08.04.2021	Mr. S. V. Naik H. No. 261/1, Resident from Pissurlem near Panchayat, Goa
6.	31.03.2021	235/2021 12.04.2021	Mr. Deepak L. Mistry, Member(Dandak), District Panchayat-Valsad, At post-Sarigam, Tal- Umbergaon, District.-Valsa, Pin-396155
7.	31.03.2021	247/2021 20.04.2021	Mr. Pinkesh Patel, Sarigam-Koliwaad, At & post- Sarigam, Tal-Umbergaon, Dist- Valsad , Pin code – 396 155
8.	05.04.2021	250/2021 22.04.2021	The Sarpanch Dahej Gam Panchayat, At. & P.o.-Dahej, Tal.- Vagra, District-Bharuch
9.	15.04.2021	251/2021 29.04.2021	Mr. Arun Ramdas Rode President Anyay Nivran Nirmulan Seva Samiti Ahmednagar District, A./p. Dhotre BK, Tal.-Parner, District- Ahmednagar-414 304.
10	05.04.2021	252/2021 29.04.2021	The Sarpanch Dahej Gam Panchayat, At. & P.o.-Dahej, Tal.- Vagra, District-Bharuch
11	05.04.2021	253/2021 29.04.2021	The Sarpanch Dahej Gam Panchayat, At. & P.o.-Dahej, Tal.- Vagra, District-Bharuch
12	26.04.2021	256/2021 29.04.2021	Mr. Mahesh Laxmanrao Mate (Patil) At & P.o- Khadakwasla Tal.- Haveli, District- Pune- 24


 (S. N. Rajurkar)
 Registrar
 NGT(WZB), Pune